

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.2091/2017

Monday, this the 23rd day of October 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Chirangi Lal, aged 59 years
Son of late Shri Vipati Ram
Working as Accounts Officer
(HRMS No.198206699)
(TR & Mob. Billing of Postpaid Customer)
Greater NOIDA, in Group B
Resident of : Type III/3, BSNL Colony
Sector 39, NOIDA, UP

(Nemo)

..Applicant

Versus

1. Bharat Sanchar Nigam Limited (BSNL)
Through its Chairman-cum-Managing Director
Bharat Sanchar Bhawan
Harish Chandra Mathur Lane
Janpath, New Delhi – 01
2. The General Manager Telephone District
Bharat Sanchar Nigam Limited
Telephone Exchange Building
Sector 19, NOIDA
Distt. Gautam Budha Nagar (UP) 201301

(Nemo)

..Respondents

O R D E R (ORAL)

Justice Permod Kohli:

None for the applicant. It appears that he is not interested to prosecute this
O.A. Dismissed for default of appearance and non-prosecution.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

October 23, 2017
/sunil/